

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 50 of 2013

Dated : 18th November, 2013

GRIDCO Ltd. ... Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. P. C. Sen

Counsel for the Respondent(s) :

ORDER

There was no sitting of the Bench on 15th November, 2013 on account of Moharram holiday.

Matter is fixed for further hearing on **11.12.2013**.

Court Master